

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

W.P.(C)NO.125/1998

A.I.LAWYERS FORUM FOR CIVIL LIBERTS.&ANR

Petitioner(s)

VERSUS

U.O.I. & ORS

Respondent(s)

WITH W.P(C) NO. 418 of 2001

W.P.(C)NO.664/2004

Date: 20/02/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. M.A.Chinnasamy,Adv.(NP)

For Respondent(s) Mrs.Rekha Pandey, Adv.
Ms.Sushma Suri, Adv.
Mr.D.S.Mahra, Adv.
For Mr. P. Parmeswaran,Adv.

Mr. Gopal Singh ,Adv(NP)

Ms. Hemantika Wahi ,Adv(NP)
Mr.K.K.Venugopal, Sr.Adv.
Mr.Tara Chandra Sharma, Adv.
Ms.Liz Mathew, Adv.

Mr.Shakil Ahmed Syed, Adv.

M/s.Corporate Law Group, Advs.(NP)

Mr.Anil Shrivastava, Adv. (NP)

Mr.Ranjan Mukherjee, Adv.(NP)

Mr.Prashant Bhushan, Adv.

UPON hearing counsel the Court made the following
ORDER

Adjourned.

(G.V.Ramana) (Veera Verma)
Court Master Court Master
\214ITEM NO.104 COURT NO .1 SECTION PIL

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